



**MEGHALAYA LEGISLATIVE ASSEMBLY**  
**BUDGET SESSION**  
**STARRED**

**QUESTIONS AND ANSWERS**

*Monday, the 22nd March, 2010.*

**High Security Number Plates**

**Shri JAMES K. SANGMA**

**Shri ISMAIL R. MARAK**  
**(Minister in-charge, Transport)**

\*1. Will the Minister in-charge,  
Transport be pleased to state :-

(a) The number of High Security  
Number plates which have been  
issued so far since inception?

(a) Year wise break up of the High  
Security Number Plates issued since  
inception.

2006 - 1949 Nos. (from August).  
2007 - 7725 Nos.  
2008 - 11002 Nos.  
2009 - 13721 Nos.  
2010 - 1870 Nos. (till January).

(b) The features of the High Security  
Number plates?

(b) The features of High Security Number  
Plates are as follows :

- (1) Reflective Features
- (2) Chromium based holograms
- (3) Security Inscript.
- (4) Snap Lock

**MOU between SMB and HM Cements**

**Shri JAMES K. SANGMA**

**Shri P. TYNSONG**  
**(Minister in-charge, Urban Affairs)**

\*2. Will the Minister in-charge, Urban Affairs be pleased to state the status of the MOU between Shillong Municipality Board and HM Cements for the construction of the Shillong Municipal Complex at Jail Road?

Sir, Shillong Municipal Board has been directed to put the project on hold till further decision is taken by the Government.

**IPS Officers in Assam Meghalaya Cadre**

**Shri JAMES K. SANGMA**

**Dr. D. D. LAPANG**  
**[Chief Minister in-charge, Home (Police)]**

\*3. Will the Chief Minister in-charge, Home (Police) be pleased to state the names and Batch of the 8 senior-most IPS Officers in the Assam Meghalaya Cadre?

1. Shri Sharda Prasad (AM-73)
2. Shri B. K. Dey (AM-73)
3. Shri Sankar Barua (AM-74)
4. Shri W. R. Marbaniang (AM-75)
5. Shri Kulbir Krishan (AM-76)
6. Shri Sibabrate Kakati (AM-76)
7. Shri Subash Goswami (AM-77)
8. Shri Anil Pradhan (AM-77)

**Agreement for new complex of MUDA**

**Shri JAMES K. SANGMA**

**Shri P. TYNSONG**  
**(Minister in-charge, Urban Affairs)**

\*4. Will the Minister in-charge, Urban Affairs be pleased to state :-

(a) Whether there is an agreement between MUDA and a private party for a new construction at the MUDA Complex at Khyndai Lad?

(a) Yes, Sir.

- (b) The purpose of this new construction? (b) Sir, as per the Deed of agreement between MUDA and the private party, the purpose of this project is to re-develop the space.
- (c) The present status of this agreement? (c) Sir, MUDA is directed to put the Project on hold till further decision is taken by the Government.